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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

**महिला और बाल विकास मंत्रालय में राज्य मंत्री तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डॉ. वीरेन्द्र कुमार):** मैं श्रीमती मेनका संजय गांधी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

सेंट्रल सोशल वेलफेयर बोर्ड, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

सेंट्रल सोशल वेलफेयर बोर्ड, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10453/16/19]

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to lay on the Table:-

1. A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Rishikesh, for the year 2017-2018, alongwith Audited Accounts.
2. A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Rishikesh, for the year 2017-2018.

[Placed in Library, See No. LT 10454/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA,  
YOGA AND NATUROPATHY, UNANI, SIDDHA AND  
HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK):  
Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2017-2018.

[Placed in Library, See No. LT 10455/16/19]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10456/16/19]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in

Homoeopathy, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10457/16/19]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10458/16/19]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Siddha, Chennai, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Siddha, Chennai, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Siddha, Chennai, for the year 2017-2018.

[Placed in Library, See No. LT 10459/16/19]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10460/16/19]

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2017-2018.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10461/16/19]

(8) A copy of the Indian Central Council (Election) Amendment Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.714(E) in Gazette of India dated 27<sup>th</sup> July, 2018 under sub-section (3) of Section 36 of the Indian Medicine Central Council Act, 1970 together with a corrigendum thereto published in Notification No.G.S.R.1020(E) in Gazette of India dated 11<sup>th</sup> October, 2018.

[Placed in Library, See No. LT 10462/16/19]



(9) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973:-

(i) The Homoeopathy Central Council (Election) Amendment Rules, 2018 published in Notification No. G.S.R.713(E) in Gazette of India dated 30<sup>th</sup> July, 2018.

(ii) The Homoeopathy (Post Graduate Degree Course) M.D.(Hom.) Amendment Regulations, 2018 published in Notification No. 12-11/2010-CCH(Pt.II)(1) in Gazette of India dated 17<sup>th</sup> December, 2018.

(iii) The Homoeopathy (Degree Course) Amendment Regulations, 2018 published in Notification No. 12-13/2006-CCH(Pt.V) in Gazette of India dated 14<sup>th</sup> December, 2018.

(iv) The Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Amendment Regulations, 2018 published in Notification No. 12-15/2012-CCH(Pt.) in Gazette of India dated 18<sup>th</sup> December, 2018.

[Placed in Library, See No. LT 10463/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND  
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT,  
FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA):  
Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the G. B. Pant Institute of Himalayan Environment and Development,

Almora, for the years 2015-2016 and 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the G. B. Pant Institute of Himalayan Environment and Development, Almora, for the years 2015-2016 and 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10464/16/19]

(3) (i)A copy of the Annual Report (Hindi and English versions) of the G. B. Pant Institute of Himalayan Environment and Development, Almora, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the G. B. Pant Institute of Himalayan Environment and Development, Almora, for the year 2017-2018.

[Placed in Library, See No. LT 10465/16/19]

(4) (i)A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10466/16/19]

(5) A copy of Notification No. S.O.6147(E) (Hindi and English versions) published in Gazette of India dated 13<sup>th</sup> December, 2018, making certain amendments in the Notification No. S.O.394(E) dated 16<sup>th</sup> April, 1987 under Section 19 of the Environment (Protection) Act, 1986.

[Placed in Library, See No. LT 10467/16/19]

**संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) :** महोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

भारत ब्रॉडबैंड नेटवर्क लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा।

भारत ब्रॉडबैंड नेटवर्क लिमिटेड, नई दिल्ली के वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10468/16/19]

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Capital Region Planning Board, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10469/16/19]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10470/16/19]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Maharashtra Metro Rail Limited, Nagpur, for the year 2017-2018.

(ii) Annual Report of the Maharashtra Metro Rail Limited, Nagpur, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10471/16/19]

(b) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2017-2018.

(ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and

comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10472/16/19]

(c) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2017-2018.

(ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10473/16/19]

(d) (i) Review by the Government of the working of the Lucknow Metro Rail Corporation Limited, Lucknow, for the year 2017-2018.

(ii) Annual Report of the Lucknow Metro Rail Corporation Limited, Lucknow, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10474/16/19]

(e) (i) Review by the Government of the working of the NBCC (India) Limited, New Delhi, for the year 2017-2018.

(ii) Annual Report of the NBCC (India) Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10475/16/19]

(f) (i)Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2017-2018.

(ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2017-2018 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10476/16/19]

(g) (i)Review by the Government of the working of the Kochi Metro Rail Limited, Kochi, for the year 2017-2018.

(ii) Annual Report of the Kochi Metro Rail Limited, Kochi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10477/16/19]

(h) (i)Review by the Government of the working of the Metro-Link Express for Gandhinagar and Ahmedabad (Mega) Company Limited, Gandhinagar, for the year 2017-2018.

(ii) Annual Report of the Metro-Link Express for Gandhinagar and Ahmedabad (Mega) Company Limited, Gandhinagar, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10478/16/19]

(i) (i)Review by the Government of the working of the Chennai Metro Rail Limited, Chennai, for the year 2017-2018.

(ii) Annual Report of the Chennai Metro Rail Limited, Chennai, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10479/16/19]

(4) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

[Placed in Library, See No. LT 10480/16/19]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2017-2018.

(ii) Annual Report of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2017-2018 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10481/16/19]

(b) (i) Review by the Government of the working of the Mumbai Metro Rail Corporation Limited, Mumbai, for the year 2017-2018.

(ii) Annual Report of the Mumbai Metro Rail Corporation Limited, Mumbai, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10482/16/19]

(6) A copy of the Land Pooling Regulations, 2018 (Hindi and English versions) published in Notification No. S.O.5384(E) in Gazette of India dated 24<sup>th</sup> October, 2018, under Section 58 of the Delhi Development Act, 1957.

[Placed in Library, See No. LT 10483/16/19]

(7) A copy each of the following Notifications (Hindi and English versions) under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002:-

(i) The Metro Railway (Carriage and Ticket) Amendment Rules, 2018 published in Notification No. G.S.R.837(E) published in Gazette of India dated 6<sup>th</sup> September, 2018.

(ii) The Bangalore Metro Railway (Carriage and Ticket) Amendment Rules, 2018 published in Notification No. G.S.R.838(E) published in Gazette of India dated 6<sup>th</sup> September, 2018.

(iii) The Chennai Metro Railway (Carriage and Ticket) Amendment Rules, 2018 published in Notification No. G.S.R.839(E) published in Gazette of India dated 6<sup>th</sup> September, 2018.

[Placed in Library, See No. LT 10484/16/19]

(8) A copy of the Notification No. S.O.1216(E) (Hindi and English versions) published in Gazette of India dated 19<sup>th</sup> April, 2017



appointing the 1<sup>st</sup> day of May, 2017 as the date on which the provisions, mentioned therein, of the Real Estate (Regulation and Development) Act, 2016 shall come into force issued under sub-section (3) of Section 1 of the said Act.

[Placed in Library, See No. LT 10485/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND  
MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI  
PON RADHAKRISHNAN): Madam, I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

(i) The Securities and Exchange Board of India (Settlement Proceedings) Regulations, 2018 published in Notification No. SEBI/LAD-NRO/GN/2018/48 in Gazette of India dated 30<sup>th</sup> November, 2018.

(ii) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements)(Fourth Amendment) Regulations, 2018 published in Notification No. SEBI/LAD-NRO/GN/2018/49 in Gazette of India dated 30<sup>th</sup> November, 2018.

(iii) The Securities and Exchange Board of India (Mutual Funds) (Third Amendment) Regulations, 2018 published in Notification No. SEBI/LAD-NRO/GN/2018/50 in Gazette of India dated 6<sup>th</sup> December, 2018.

(iv) The Securities and Exchange Board of India (Stock Brokers and Sub-Brokers)(Second Amendment) Regulations, 2018 published in Notification No. SEBI/LAD-NRO/GN/2018/27 in Gazette of India dated 30<sup>th</sup> July, 2018.

[Placed in Library, See No. LT 10486/16/19]

(2) A copy of the Notification No. S.O.6142(E) (Hindi and English versions) published in Gazette of India dated 12<sup>th</sup> December, 2018, regarding acceptance of resignation of Shri Shaktikanta Das as member of Fifteenth Finance Commission under Article 280 of the Constitution read with Section 6 and 8 of the Finance Commission (Miscellaneous Provisions) Act, 1951.

[Placed in Library, See No. LT 10487/16/19]

**वित्त मंत्रालय में राज्य मंत्री (श्री शिव प्रताप शुक्ला) :** मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) 31 मार्च, 2013 को समाप्त हुए वर्ष के लिए प्रादेशिक ग्रामीण बैंकों के निम्नलिखित वार्षिक प्रतिवेदनों तथा लेखाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षक का प्रतिवेदन:-

(एक) इलाहाबाद यूपी ग्रामीण बैंक, इलाहाबाद

[Placed in Library, See No. LT 10488/16/19]

(दो) आंध्र प्रदेश ग्रामीण विकास बैंक, वारंगल

[Placed in Library, See No. LT 10489/16/19]

- (तीन) आंध्र प्रगति ग्रामीण बैंक, कडापा  
[Placed in Library, See No. LT 10490/16/19]
- (चार) अरणाचल प्रदेश रूरल बैंक, नाहरलागुन  
[Placed in Library, See No. LT 10491/16/19]
- (पांच) असम ग्रामीण विकास बैंक, गुवाहाटी  
[Placed in Library, See No. LT 10492/16/19]
- (छह) बंगिया ग्रामीण विकास बैंक, बेरहामपुर  
[Placed in Library, See No. LT 10493/16/19]
- (सात) बड़ौदा गुजरात ग्रामीण बैंक, भरूच  
[Placed in Library, See No. LT 10494/16/19]
- (आठ) बड़ौदा राजस्थान क्षेत्रीय ग्रामीण बैंक, अजमेर  
[Placed in Library, See No. LT 10495/16/19]
- (नौ) बड़ौदा उत्तर प्रदेश ग्रामीण बैंक, रायबरेली  
[Placed in Library, See No. LT 10496/16/19]
- (दस) बिहार ग्रामीण बैंक, बेगूसराय  
[Placed in Library, See No. LT 10497/16/19]
- (ग्यारह) सेंट्रल मध्य प्रदेश ग्रामीण बैंक, छिंदवाड़ा  
[Placed in Library, See No. LT 10498/16/19]
- (बारह) चैतन्य गोदावरी ग्रामीण बैंक, गुंटूर  
[Placed in Library, See No. LT 10499/16/19]
- (तेरह) छत्तीसगढ़ राज्य ग्रामीण बैंक, रायपुर  
[Placed in Library, See No. LT 10500/16/19]

- (चौदह) देना गुजरात ग्रामीण बैंक, गांधीनगर  
[Placed in Library, See No. LT 10501/16/19]
- (पन्द्रह) एलाक्काई देहाती बैंक, श्रीनगर  
[Placed in Library, See No. LT 10502/16/19]
- (सोलह) ग्रामीण बैंक ऑफ आर्यवर्त, लखनऊ  
[Placed in Library, See No. LT 10503/16/19]
- (सत्रह) हिमाचल प्रदेश ग्रामीण बैंक, मंडी  
[Placed in Library, See No. LT 10504/16/19]
- (अठारह) जम्मू और कश्मीर ग्रामीण बैंक, जम्मू  
[Placed in Library, See No. LT 10505/16/19]
- (उन्नीस) झारखंड ग्रामीण बैंक, रांची  
[Placed in Library, See No. LT 10506/16/19]
- (बीस) कर्नाटक विकास ग्रामीण बैंक, धारवाड़  
[Placed in Library, See No. LT 10507/16/19]
- (इक्कीस) काशी गोमती सम्युत ग्रामीण बैंक, वाराणसी  
[Placed in Library, See No. LT 10508/16/19]
- (बाईस) कावेरी ग्रामीण बैंक, मैसूर  
[Placed in Library, See No. LT 10509/16/19]
- (तेईस) केरल ग्रामीण बैंक, मल्लापुरम  
[Placed in Library, See No. LT 10510/16/19]
- (चौबीस) लंगपी देहंगी रूरल बैंक, दिफू  
[Placed in Library, See No. LT 10511/16/19]

- (पच्चीस) मध्यांचल ग्रामीण बैंक, सागर  
[Placed in Library, See No. LT 10512/16/19]
- (छब्बीस) मध्य बिहार ग्रामीण बैंक, पटना  
[Placed in Library, See No. LT 10513/16/19]
- (सत्ताईस) महाराष्ट्र ग्रामीण बैंक, औरंगाबाद  
[Placed in Library, See No. LT 10514/16/19]
- (अट्ठाईस) मालवा ग्रामीण बैंक, संगरूर  
[Placed in Library, See No. LT 10515/16/19]
- (उनतीस) मणिपुर रूरल बैंक, इम्फाल  
[Placed in Library, See No. LT 10516/16/19]
- (तीस) मेघालय रूरल बैंक, शिलांग  
[Placed in Library, See No. LT 10517/16/19]
- (इकतीस) मिजोरम रूरल बैंक, आईजोल  
[Placed in Library, See No. LT 10518/16/19]
- (बत्तीस) नागालैंड रूरल बैंक, कोहिमा  
[Placed in Library, See No. LT 10519/16/19]
- (तैंतीस) नर्मदा झाबुआ ग्रामीण बैंक, इंदौर  
[Placed in Library, See No. LT 10520/16/19]
- (चैंतीस) ओडिशा ग्राम्य बैंक, भुवनेश्वर  
[Placed in Library, See No. LT 10521/16/19]
- (पैंतीस) पल्लवन ग्राम बैंक, सेलम  
[Placed in Library, See No. LT 10522/16/19]

(छत्तीस) पांड्यन ग्राम बैंक, विरूधुनगर

[Placed in Library, See No. LT 10523/16/19]

(सैंतीस) पश्चिम बंग ग्रामीण बैंक, हावड़ा

[Placed in Library, See No. LT 10524/16/19]

(अड़तीस) प्रगति कृष्णा ग्रामीण बैंक, बल्लारी

[Placed in Library, See No. LT 10525/16/19]

(उनतालीस) प्रथमा बैंक, मुरादाबाद

[Placed in Library, See No. LT 10526/16/19]

(चालीस) पुदुवई भरतियार ग्राम बैंक, पुदुचेरी

[Placed in Library, See No. LT 10527/16/19]

(इकतालीस) पंजाब ग्रामीण बैंक, कपूरथला

[Placed in Library, See No. LT 10528/16/19]

(बयालीस) पूर्वांचल बैंक, गोरखपुर

[Placed in Library, See No. LT 10529/16/19]

(तैंतालीस) राजस्थान मरूधरा ग्रामीण बैंक, जोधपुर

[Placed in Library, See No. LT 10530/16/19]

(चवालीस) सप्तगिरि ग्रामीण बैंक, चित्तूर

[Placed in Library, See No. LT 10531/16/19]

(पैंतालीस) सर्व हरियाणा ग्रामीण बैंक, रोहतक

[Placed in Library, See No. LT 10532/16/19]

(छियालीस) सर्व यू.पी. ग्रामीण बैंक, मेरठ

[Placed in Library, See No. LT 10533/16/19]

(सैंतालीस) सौराष्ट्र ग्रामीण बैंक, राजकोट

[Placed in Library, See No. LT 10534/16/19]

(अड़तालीस) सतलज ग्रामीण बैंक, बठिंडा

[Placed in Library, See No. LT 10535/16/19]

(उनचास) तेलंगाना ग्रामीण बैंक, हैदराबाद

[Placed in Library, See No. LT 10536/16/19]

(पचास) त्रिपुरा ग्रामीण बैंक, अगरतला

[Placed in Library, See No. LT 10537/16/19]

(इक्यावन) उत्कल ग्रामीण बैंक, बोलंगीर

[Placed in Library, See No. LT 10538/16/19]

(बावन) उत्तर बंगा क्षेत्रीय ग्रामीण बैंक, कूच बिहार

[Placed in Library, See No. LT 10539/16/19]

(तिरपन) उत्तर बिहार ग्रामीण बैंक, मुजफ्फरपुर

[Placed in Library, See No. LT 10540/16/19]

(चौवन) उत्तराखंड ग्रामीण बैंक, देहरादून

[Placed in Library, See No. LT 10541/16/19]

(पचपन) वनांचल ग्रामीण बैंक, दुमका

[Placed in Library, See No. LT 10542/16/19]

(छप्पन) विदर्भ कोंकण ग्रामीण बैंक, नागपुर

[Placed in Library, See No. LT 10543/16/19]

(2) आयकर अधिनियम, 1961 की धारा 296 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) आयकर (14वां संशोधन) नियम, 2018, जो 18 दिसम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1217(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।
- (दो) आयकर (13वां संशोधन) नियम, 2018, जो 18 दिसम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 6054(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।

(तीन) का.आ. 6053(अ), जो 6 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा धारा 115 अछ के अंतर्गत विदेशी बैंक की भारतीय शाखा के संपरिवर्तन को, संपरिवर्तन द्वारा पूरी की जाने वाली शर्तों को विनिर्दिष्ट करते हुए और साथ ही ऐसे संपरिवर्तन पर आयकर अधिनियम, 1961 के कतिपय उपबंधों के लागू होने में उपांतरणों, अपवादों आदि को भी विनिर्दिष्ट करते हुए सुकर बनाया गया है तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 10544/16/19]

सीमा-शुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) सा.का.नि. 533(अ) जो 8 जून, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा अधिहरण या शास्ति के न्यायनिर्णयन के प्रयोजनों के लिए सीमा शुल्क अधिकारियों को शक्तियां सौंपी गई हैं तथा एक व्याख्यात्मक ज्ञापन।
- (दो) सा.का.नि. 622(अ) जो 11 जुलाई, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 2 अप्रैल, 1997 की अधिसूचना संख्या 12/97-सी.शु. (एन.टी.) में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।
- (तीन) शुल्क उग्रहण (सीमा शुल्क दस्तावेज) संशोधन विनियम, 2018, जो 27 जुलाई, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 3687 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।
- (चार) सी कार्गो मैनिफेस्ट एंड ट्रांशिपमेंट (संशोधन) विनियम, 2018, जो



30 जुलाई, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 716 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।

- (पांच) कुरियर इम्पोर्ट्स एंड एक्सपोर्ट्स (क्लीयरेंस) संशोधन विनियम, 2018, जो 3 अगस्त, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 736 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।
- (छह) कुरियर इम्पोर्ट्स एंड एक्सपोर्ट्स (इलेक्ट्रॉनिक डिक्लेरेशन एंड प्रोसेसिंग) संशोधन विनियम, 2018, जो 3 अगस्त, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 737 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।
- (सात) सा.का.नि. 735(अ) जो 3 अगस्त, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जो उसमें उल्लिखित सीमा-शुल्क अधिकारियों को सीमा-शुल्क आयुक्त (अपील) के रूप में कार्य करने के लिए शक्तियां सौंपते हुए उनकी नियुक्ति के बारे में है तथा एक व्याख्यात्मक ज्ञापन।
- (आठ) सीमा शुल्क (अनंतिम मूल्यांकन को अंतिम रूप देना) विनियम, 2018, जो 14 अगस्त, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 779 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।
- (नौ) सा.का.नि. 791(अ) जो 21 अगस्त, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 24 अगस्त, 2017 की अधिसूचना संख्या 82/2017-सी.शु. (एन.टी.) में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।
- (दस) सा.का.नि. 1085(अ) जो 5 नवम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा सीमा-शुल्क अधिकारियों को कारण बताओ नोटिस के न्यायनिर्णयन के लिए शक्तियां सौंपी गई हैं तथा एक व्याख्यात्मक ज्ञापन।

(ग्यारह) सी कार्गो मैनिफेस्ट एंड ट्रांशिपमेंट (दूसरा संशोधन) विनियम, 2018, जो 30 अक्टूबर, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1076 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 10545/16/19]

(4) प्रतिस्पर्धा अधिनियम, 2002 की धारा 63 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) का.आ. 6254(अ) जो 21 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो मध्य बिहार ग्रामीण बैंक और बिहार ग्रामीण बैंक का दक्षिण बिहार ग्रामीण बैंक के रूप में समामेलन के बारे में है।

(दो) का.आ. 6255(अ) जो 21 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो पंजाब ग्रामीण बैंक, मालवा ग्रामीण बैंक और सतलज ग्रामीण बैंक के पंजाब ग्रामीण बैंक के रूप में समामेलन के बारे में है।

[Placed in Library, See No. LT 10546/16/19]

(5) बैंककारी कंपनी (उपक्रमों का अर्जन और अंतरण) अधिनियम, 1970 और 1980 की धारा 9 की उप-धारा (6) के अंतर्गत विजया बैंक और देना बैंक का बैंक ऑफ बड़ौदा के साथ समामेलन स्कीम, 2019 जो 2 जनवरी, 2019 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 2(अ) में प्रकाशित हुई थी, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10547/16/19]

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

- (1) नेशनल इंस्टीट्यूट ऑफ बायोलॉजिकल्स, नोएडा के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(एक)  
(दो) नेशनल इंस्टीट्यूट ऑफ बायोलॉजिकल्स, नोएडा के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10548/16/19]

(2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) (एक) एचएलएल बायोटेक लिमिटेड, तिरुवनंतपुरम के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा।  
(दो) एचएलएल बायोटेक लिमिटेड, तिरुवनंतपुरम का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10549/16/19]

- (ख) (एक) एचएलएल इंफ्रा टेक सर्विसेज लिमिटेड, तिरुवनंतपुरम के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा।  
(दो) एचएलएल इंफ्रा टेक सर्विसेज लिमिटेड, तिरुवनंतपुरम का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10550/16/19]

- (ग) (एक) एचएलएल मेडीपार्क लिमिटेड, तिरुवनंतपुरम के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा।  
(दो) एचएलएल मेडीपार्क लिमिटेड, तिरुवनंतपुरम का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10551/16/19]

- (घ) (एक) एचएलएल लाइफकेयर लिमिटेड, तिरुवनंतपुरम के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) एचएलएल लाइफकेयर लिमिटेड, तिरुवनंतपुरम का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां [Placed in Library, See No. LT 10552/16/19]
- (ङ) (एक) गोवा एंटीबायोटिक्स एंड फार्मास्युटिकल्स लिमिटेड, परनेम के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) गोवा एंटीबायोटिक्स एंड फार्मास्युटिकल्स लिमिटेड, परनेम का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 10553/16/19]

- (च) (एक) एचएलएल मदर एंड चाइल्ड केयर हॉस्पिटल्स लिमिटेड, लखनऊ के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) एचएलएल मदर एंड चाइल्ड केयर हॉस्पिटल्स लिमिटेड, लखनऊ का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 10554/16/19]

- (3) (एक) जवाहरलाल इंस्टीट्यूट ऑफ पोस्टग्रेजुएट मेडिकल एजुकेशन एंड रिसर्च, पुदुचेरी के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) जवाहरलाल इंस्टीट्यूट ऑफ पोस्टग्रेजुएट मेडिकल एजुकेशन एंड रिसर्च, पुदुचेरी के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10555/16/19]

महिला और बाल विकास मंत्रालय में राज्य मंत्री तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डॉ. वीरेन्द्र कुमार): मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

नेशनल कमीशन फॉर प्रोटेक्शन ऑफ चाइल्ड राइट्स, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

नेशनल कमीशन फॉर प्रोटेक्शन ऑफ चाइल्ड राइट्स, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10556/16/19]

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THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Madam, I beg to lay on the Table:--

(1) A copy of the Annual Report (Hindi and English versions) of the Jansankhya Sthirata Kosh, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

[Placed in Library, See No. LT 10557/16/19]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Kashmir), Srinagar, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Kashmir), Srinagar, for the year 2017-2018.

[Placed in Library, See No. LT 10558/16/19]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2017-2018.

[Placed in Library, See No. LT 10559/16/19]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bengaluru, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bengaluru, for the year 2017-2018.

[Placed in Library, See No. LT 10560/16/19]